

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

434/241/ND/2018

COARM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2019

NAME OF THE COMPANY: M/s. Anupam Gupta And Another V/s. M/s.
Overseas Courier Service (India) Pvt. Ltd. & Others


SECTION OF THE COMPANIES ACT: 241

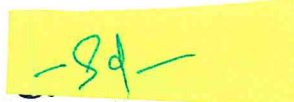
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Sumant DE Advocate for P-1
Mr. Amit Prabhat Deshpande, Advocate for R-2
Present for the Respondent: Mr. Gaurav Juneja, Mr. Saman Ahsan,
Mr. Aditya Ganju & Mr. Mohit Odmman,
Advocates

ORDER

No time left in view of the constitution of the Special Bench. Renotify this
case on 22nd January, 2020.


(L.N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)